

[*Translation*]

**Ban on Allotment of Government
Quarters on Out-of-Turn Basis**

2445. SHRISURENDRAPAL PATHAK:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) the type-wise, details of the Government quarters of Types A, B and C in Delhi allotted on out-of-turn basis to staff in the Ministry of Urban Development during June, 1991 to May, 1992;

(b) the number of employees given actual possession of the quarters, as on May, 31, 1992;

(c) the details of the cases of out-of-turn allotment of quarters of these categories during the years 1988 to 1990, Year-wise; and

(d) whether the Government propose to increase the number of quarters and put a ban out-of-turn allotment so as to safeguard the interest of the employees waiting for an allotment of Government accommodation?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) and (b).
Ministry-wise figures of out of turn allotments
are not maintained.

(c) Information is being collected and
will be laid on the Table of the House.

(d) Plans for construction of new quarters
for the General Pool are made keeping in
view the financial resources available at the
disposal of the Government. The out of turn
allotment of Government accommodation is
sanctioned by the competent authority
keeping in view the merits of the individual
cases. As such there is no proposal to ban
out of turn allotments. However, to restrict

the number of out of turn allotments the ratio
of 1:4 is mentioned, i.e, out of five houses
falling vacant only one house is allotted the
out of turn category.

**Handing over of Construction of
Houses Work to Private Sector**

2446. SHRI RAJENDRA
AGNIHOTRI:
SHRIBRJBHUSHAN SHARAN
SINGH:

Will the Minister of URBAN
DEVELOPMENT be pleased to state:

(a) whether the Government have
formulated a new housing policy under which
there is a proposal for handing over
construction of houses work to private sector;

(b) if so, the details thereof;

(c) whether the said new policy will
boost up construction of houses in urban
areas;

(d) whether under the new policy the
Non-Resident Indians will be encouraged for
investing more capital; and

(e) the time by which the new policy is
likely to be implemented?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) to (c). The
National Housing Policy laid on the Table of
the House during current session envisages
that the private developers and organised
sector will be encouraged to invest in various
forms of housing and land development by
access to finance, speedier approval of
schemes and other forms of support, removal
of constraints to assembly and development
of land, while they will be induced to devote
a significant proportion of the investment in
housing for lower and middle income groups

at affordable prices and also conform to non exploitative practices. The implementation of the policy is expected to accelerate the construction of houses in the country.

(d) The policy also envisages encouragement to housing schemes in major cities to channel investment of Non-Resident Indians in convertible foreign exchange in residential property and would extend appropriate incentives including speedy clearance by Central, State and local Govts. to stimulate a sustained and larger inflow of such investment.

(e) Implementation of the policy is to be done at State level. State Govts./UTs. have been requested to initiate necessary action in this regard.

LPG Agencies in Uttar Pradesh

2445. SHRI DEVI BUX SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the number of LPG agencies sanctioned in Uttar Pradesh during 1992 so far and the locations thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):

Ten LPG distributorships have been commissioned in U.P. during 1992 at the following locations:-

<i>Location</i>	<i>Nos.</i>
Meerut	1
Ghaziabad	1
Bareilly	3
Sandila	1
Saharanpur	1
Lucknow	1

<i>Location-</i>	<i>Nos.</i>
Bansi	1
Mau	1
Total	10

[English]

Demand and Supply of LPG

2448. SHRI ANANTRAO DESHMUKH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total demand and supply of LPG in the country at present; and

(b) the steps being taken to augment the production of LPG so as to meet the demand consumers in the country?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) While the production of LPG in the country during 1992-93 is expected to be around 2278 TMT, its demand has always been considerably higher.

(b) Plans have been drawn to increase LPG availability in the country by commissioning new sources, and though imports.

Release of Funds Allotted Under Nehru Rozgar Yojana

2449. SHRI V. DHANANJAYA KUMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the funds allocated under the Nehru Rozgar Yojana are not being released regularly;

(b) whether monitoring of the scheme is